

IN THE NATIONAL COMPANY LAW TRIBUNAL, AHMEDABAD
COURT - 2

ITEM No 112
IA/148(AHM)2021
IA/184(AHM)2021
in
CP(IB)/537(AHM)2018

Order under Section 9 IBC

IN THE MATTER OF:

Shivom Packaging Pvt Ltd
V/s
Gupta Dyeing & Printing Mills Pvt Ltd

.....Applicant

.....Respondent

Order delivered on ..22/06/2021

Coram:


Madan B. Gosavi, Hon'ble Member(J)
Chockalingam Thirunavukkarasu, Hon'ble Member(T)

PRESENTS:

For the Applicant :
For the IRP/RP :
For the Respondent No. 2 : Mr. Mayur Jugtawat, learned counsel

ORDER

The matter stands adjourned to 17.08.2021.


(CHOCKALINGAM THIRUNAVUKKARASU)
MEMBER (TECHNICAL)


(MADAN B GOSAVI)
MEMBER (JUDICIAL)